

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4778/2004

(From the judgement and order dated 24/05/2003 in CWP No. 122/2003 of The

HIGH COURT OF H.P AT SHIMLA)

B.S.N.L. LTD. & ANR.

Petitioner(s)

VERSUS

BHUPENDER MINHAS & ORS.

Respondent(s)

(With prayer for interim relief )

WITH SLP(C) NO. 3232 of 2004

(With prayer for interim relief)

SLP(C) NO. 6225 of 2004

(With prayer for interim relief)

SLP(C) NO. 6307 of 2004

(With prayer for interim relief)

(For final disposal)

Date: 09/03/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s)

Mr. Ajit Singh Bawa, Adv.

Mr. Arjun Singh Bawa, Adv.

Mr. S. Thananjayan, Adv.

For Respondent(s)

Ms. Madhu Moolchandani, Adv.

Mr. Ashok K. Mahajan, adv.

Mr. T.Raja, Adv.

UPON hearing counsel the Court made the following

O R D E R

Call after three weeks, as prayed for.

(Shashi Sareen)

Court Master

(Vijay Aggarwal)

Court Master